

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Second Phase Induction Course for the newly appointed Civil Judges Class - II from 2020 Batch (Group 1) through online and other modes of telecommunication (28.09.2020 to 23.10.2020)

(First Week – 28.09.2020 to 03.10.2020)

DATE/ DAY	SESSION – I 2:00 pm to 3:00 pm	SESSION – II 3:00 pm to 4:00 pm	EXERCISES	TO BE SUBMITTED
28.09.2020 Monday	Inauguration of the Course & Feedback from field training (Second Phase) for identifying issues and need assessment By: Director, MPSJA	Feedback from field training for identifying issues and need assessment By: Officers of the Academy	Ex.1: Order-sheet writing deciding application for grant of remand and bail	On 28.09.2020 till 8:00 pm
			Ex.2: Order-sheet writing – Filing of Complaint, Scrutiny, Reader Report, Registration and Issuance of Process	On 29.09.2020 till 10:00 am
DATE/DAY	10:30 am to 11:45 am	12:15 pm to 1:30 pm	EXERCISES	TO BE SUBMITTED
29.09.2020 Tuesday	Discussion on – Key issues relating to Remand and Bail in the light of Ex.1 (Contd.) By: Shri Jayant Sharma, Faculty Junior, MPSJA	Discussion on – Key issues relating to Remand and Bail in the light of Ex.1 By: Shri Jayant Sharma, Faculty Junior, MPSJA	Ex.3: Order writing – Interim custody of seized vehicle and other property Ex.4: Order-sheet writing – Framing of Issues (2 Exercises)	On 30.09.2020 till 10:00 am
30.09.2020 Wednesday	Discussion on – Key issues relating to Civil suits; Generally Institution, scrutiny of plaint, cognizance, registration and process in the light of Ex.2 By: Smt Anu Singh, OSD-II	Discussion on – Law relating to Temporary Injunction under Order 39 Rules 1 & 2 By: Shri Yashpal Singh, Dy. Director, MPSJA	Ex.5: Order-sheet writing – Framing of Charge (2 Exercises)	On 01.10.2020 till 10:00 am
01.10.2020 Thursday	Discussion on – Framing of Issues in the light of Ex.4 By: Shri Dharendra Singh, Faculty Senior, MPSJA	Discussion on – Relating to interim custody of property under Section 451/457 CrPC and other Special Acts in the light of Ex.3 By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Ex.6: Order-sheet writing – Filing of Complaint, Cognizance and Issuance of Process	On 02.10.2020 till 10:00 am
			Ex.7: Order-sheet writing – Order 17 Rules 1, 2 & 3 CPC	On 03.10.2020 till 10:00 am
02.10.2020 Friday	HOLIDAY ON ACCOUNT OF GANDHI JAYANTI			
03.10.2020 Saturday	Discussion on – Framing of Charges, Discharge and Alteration of Charges in the light of Ex.5 By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Discussion on – Key issues relating to private complaints dealing with applications under Section 156 (3) CrPC in the light of Ex.6 By: Shri Yashpal Singh, Dy. Director, MPSJA	Ex.8: Judgment Writing Criminal	On 05.10.2020 till 10:00 am

- NOTE:-**
- (i) This schedule is subject to the change under exigencies, if any.
 - (ii) Reply/answer of the exercises should be submitted strictly on due date and time, as per schedule.
 - (iii) It is advisable to observe instructions/directions regarding this training course issued by MPSJA from time to time.
 - (iv) All correspondence shall be made through email and/or other mode of telecommunication.

DIRECTOR